# IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

C.P-59(ND)/2008

## IN THE MATTER OF:

Sh. Raj Kumar Divraj & Ors.

Vs.

Rambagh Palace Hotel (P) Limited

... PETITIONER

.. RESPONDENT

#### SECTION:

Under Section 397/398

Order delivered on 14.9.2017

### Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Abhishek Kumar Rao, Advocate

Mr. Shailesh Suman, Advocate

Ms. Bhavya Bharti, Advocate

For the Respondents

: Mr. UK Chaudhary, Sr. Advocate

Mr. Sanjeev Sen, Sr. Advocate

Mr. Himanshu Vij, Advocate

Mr. Dev Roy, Advocate Mr. DD Singh, Advocate

Mr. Shyam Moorjni, Advocate FOR R-1

# <u>ORDER</u>

As in C.P-30/2006.

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Surjit 14.9.2017